

The Scheme covers any type of coir project with project cost upto ₹ 10 lakhs plus working capital, which shall not exceed 25% of the project cost. However the working capital shall not be considered for subsidy. The loan under the Scheme is without collateral/third party guarantee. It is open to individuals, companies, Self Help Groups, Non Governmental Organizations, Institutions registered under Societies Registration Act 1860, Production Co-operative Societies, Joint Liability Groups and Charitable Trust.

During the current year 2017-18 an outlay of ₹ 10.00 crores has been allocated under the Scheme for setting up of 450 coir units in the country.

Demands placed by MSMEs before roll out of GST

2672. DR. R. LAKSHMANAN: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) the details of the demands that were placed before Government by Micro, Small and Medium Enterprises sector before the rolling out of GST in the country; and

(b) the details of the demands that was accepted by Government that was placed by Micro, Small and Medium Enterprises sector?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI HARIBHAI PARATHIBHAI CHAUDHARY): (a) and (b) The demands by MSMEs were mainly related to rates and procedural aspects. These were considered based on widely accepted economic principles and after due deliberation with various stakeholders by the GST Council, which is a constitutional body. It has been decided that there would be no differentiation between the MSME sector and the rest of the industrial sector as it would result in economic distortions.

Creation of employment opportunities through MSMEs

2673. SHRI PARIMAL NATHWANI: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether the Micro, Small and Medium Enterprises play an important role in creating employment opportunities in the country;

(b) if so, the details thereof;

(c) the details of targets fixed and achieved by Government regarding creation of employment opportunities during each of the last three years and the current year in the country especially, in the State of Jharkhand and Gujarat; and

(d) the steps taken by Government for achieving the said targets?